

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO: 1635
TO BE ANSWERED ON 30.07.2015

VOCATIONAL TRAINING CENTRES

1635: SHRI SADASHIV LOKHANDE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has launched any scheme to set up vocational training centres for providing alternative employment to the unemployed persons;
- (b) if so, the details thereof including Maharashtra, State/UT-wise;
- (c) whether the Government proposes to set up any such training centres in the country particularly in backward areas of Maharashtra; and
- (d) if so, the details thereof, State/UTwise?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a): As per available information, the Government has decided to set up one Rural Self Employment Training Institute [RSETI] in each District of the country. RSETIs are bank led initiative with the active support of the Government of India and the State Governments. The Government of India provides one time infrastructure support of Rs. 1 crore besides reimbursing the cost of training rural poor candidates. The State Government provides land free of cost or at nominal charges. The Banks are responsible for day to day functioning of the RSETI. The core strength of the RSETI lies in its short term training and long term handholding to the rural entrepreneurs for setting up micro enterprises. RSETIs are expected to train 750 rural poor youth each year to take up self employment in the area they reside. RSETIs also provide periodic skill up gradation training to the entrepreneurs for making their initiatives more viable and sustainable. Apart from RSETIs, the Government is also undertaking a Placement Linked Skill Development Program called Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) for rural poor youth. DDU-GKY is undertaken as PPP Project through Private and Public organizations registered with Ministry of Rural Development. Cost of building / purchase of land etcis not permitted under DDU-GKY.

(b) to (d): RSETIs are established in the districts of all the States/UTs, irrespective of their backwardness, including Maharashtra. As per available information, details on total number of RSETIs established (as on date), State/UT-wise is given in Annexure.

**ANNEXURE REFERRED TO IN THE ANSWER TO IN REPLY TO LOK SABHA UNSTARRED
QUESTION NO 1653 FOR ANSWER ON 30.07.2015**

S.N.	STATE/UNION TERRITORY	No. OF RSETIs Established
1	Andhra Pradesh	15
2	Arunachal Pradesh	1
3	Assam	22
4	Bihar	39
5	Chhattisgarh	18
6	Goa	-
7	Gujarat	28
8	Haryana	21
9	Himachal Pradesh	10
10	Jammu and Kashmir	21
11	Jharkhand	25
12	Karnataka	33
13	Kerala	14
14	Madhya Pradesh	51
15	Maharashtra	36
16	Manipur	1
17	Meghalaya	4
18	Mizoram	1
19	Nagaland	1
20	Odisha	30
21	Punjab	19
22	Rajasthan	33
23	Sikkim	1
24	Tamil Nadu	31
25	Telangana	9
26	Tripura	5
27	Andaman and Nicobar Islands	1
28	Dadra & Nagar Haveli	1
29	Lakshadweep	1
30	Puducherry	1
31	Uttar Pradesh	75
32	Uttarakhand	13
33	West Bengal	19
Total		580